

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P.)

No. 710 /Admin.(Services)/2017 Dated: Allahabad: November 28, 2017

Subject: Nominations for Programmes scheduled to be held in the month from February to May, 2018 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir./Ac.Prog./2017-18/3442 dated 01.08.2017 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in programmes scheduled in the month from February to May, 2018 at National Judicial Academy, Bhopal:

S.N .	PROG . NO.	PROGRAMME DATE		NAME OF THE PROGRAMME	NOMINATIONS
		FROM	TO		
1.	P-1083	02/02/18	04/02/18	National Seminar for Principal District and Sessions Judges on Court Administration, Management and ICT	Sri Rajive Goyal, District & Sessions Judge, Auraiya Sri Anil Kumar Pundir, District & Sessions Judge, Etawah
2.	P-1084	02/02/18	04/02/18	Workshop for Additional District Judge	Sri Manvendra Singh, ADJ, Meerut Sri Peeush Pandey, ADJ, Pratapgarh
3.	P-1085	09/02/18	11/02/18	National Seminar for Principal District and Sessions Judges on Access to Justice and Legal Aid	Sri Naseer Ahmad-II, District & Sessions Judge, Budaun Sri Prem Kumar Singh, District & Sessions Judge, Firozabad
4.	P-1087	23/02/18	25/02/18	Workshop for Additional District Judge	Smt. Neerja Singh, ADJ, Gorakhpur Sri Prakash Nath Srivastava, ADJ, Mirzapur
5	P-1092	23/03/18	25/03/18	Training of Trainers of SJAs	Sri Anil Kumar Ojha, Director, Judicial Training & Research Institute, U.P., Lucknow Sri Mohinder Kumar, Deputy Director, Judicial Training & Research Institute, U.P., Lucknow
6.	P-1093	06/04/18	12/04/18	National Orientation Programme for Junior Division Judges	Sri Ankur Garg, Civil Judge (Junior Division), Kasganj Sri Pradeep Kumar Shukla, Civil Judge (Junior Division), Bareilly
7	P-1096	27/04/18	29/04/18	Refresher Course for SC/ST [POA] Courts	Sri Arvind Kumar Pandey, ADJ, Meerut Sri Mohd. Azahar Husain Idrisi, ADJ, Rampur

8	P-1099	04/05/18	06/05/18	Workshop for Additional District Judge	Sri Mahtab Ahmad, Judicial Member, Commercial Tax Tribunal, G.B. Nagar Sri Arun Chandra Srivastava, ADJ, Etah
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**Yours faithfully,**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 710 (i) /Admin.(Services)/2017**

**Dated: November 28, 2017**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Meerut, Pratapgarh, Gorakhpur, Mirzapur, Kasganj, Bareilly, Rampur and Etah with the request to kindly inform the officers concerned accordingly.
3. Sri Rajive Goyal, District & Sessions Judge, Auraiya, Sri Anil Kumar Pundir, District & Sessions Judge, Etawah, Sri Naseer Ahmad-II, District & Sessions Judge, Budaun and Sri Prem Kumar Singh, District & Sessions Judge, Firozabad with the request to kindly participate in the said programme.
4. Sri Anil Kumar Ojha, Director, Judicial Training & Research Institute, U.P., Lucknow with the request to participate in the aforesaid programme alongwith Sri Mohinder Kumar, Deputy Director, JTRI, Lucknow.
5. The Chairman, Commercial Tax Tribunal, Lucknow with the request to inform the officer concerned accordingly.
6. The O.S.D. (J) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**